

19.2.2004
MA 363/2004 in OA 3037/2002

Present: Shri R.N.Singh, counsel for applicants in MA

MA-363/2004

Learned counsel for applicants in MA states that the request made in the present MA is only for extension of time for implementation of the order passed by this Tribunal on 20.10.2003 while deciding OA-3037/2002. He contends that some inter-departmental consultation is required in the matter for which some more time is required. Accordingly, the prayer made in the MA is granted.

MA-363/2004 stands disposed of.

(Bharat Bhushan)
Member (J)

Naik
(S. K. Naik)
Member (A)

/sunil/